



THE HIGH COURT OF KERALA

68927

Kochi : 682 031  
Dated : 01.08.2018

PROCEEDINGS

High Court Establishment- promotion to the category of Senior Grade Assistant,  
High Court - orders issued

- Read : 1. High Court Proceedings No. A2 - 428/2017(1) dated 28.12.2017  
2. High Court proceedings No. A6 – 5331/2017 dated 31.10.2017  
3. High Court proceedings No. A6 – 7861/2017 dated 22.11.2017

Order No. A2-428/2017(2)

Smt. Jinymol K. P., Assistant, High Court had requested to consider her for promotion as Senior Grade Assistant, High Court granting her temporary exemption eligible for SC/ST employees under Rule 13A(1)(a) of Part II, KS&SSR. The Honourable the then Acting Chief Justice had ordered to place the matter before the Administrative Committee, and hence further promotions to the category of Senior Grade Assistant, High Court are being made provisional, till a decision is arrived at on the representation put in by Smt. Jinymol K. P.

The following Assistants, High Court in the scale of pay of ₹ 27800 - 59400 are retrospectively promoted as Senior Grade Assistants, High Court in the scale of pay of ₹ 30700 – 65400, provisionally, with effect from the dates and in the vacancies mentioned against their names.

<i>Sl. No</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>	<i>Remarks</i>
1.	Smt. Jinymol K. P.	03.11.2017 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Ameera T. P., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007

<b>Sl. No</b>	<b>Name</b>	<b>Date of effect</b>	<b>Vacancy</b>	<b>Remarks</b>
2.	Smt. Radhika Balaram	03.11.2017 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Shanooja K. P., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
3.	Sri.Midhun T.Madhanan	03.11.2017	Vice Sri. Shemeer P. A., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
4.	Sri. Sreejith S. (He is on Leave Without Allowances under Appendix XII A, Part I, Kerala Service Rules w.e.f. 31.07.2018 A. N.	03.11.2017	Vice Sri. Neeraj V., Senior Grade Assistant, High Court relieved on deputation to Taluk Legal Services Committee Vythiri w.e.f. 31.10.2017 A. N. as per the High Court proceedings read (2) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
5.	Smt. Nila T. D.	31.03.2018	Vice Smt. Ashasarani P. C. Senior Grade Assistant, High Court relieved on deputation to KAT, Thiruvananthapuram w.e.f. 22.11.2017 A. N. as per the High Court proceedings read (3) above	

<b>Sl No</b>	<b>Name</b>	<b>Date of effect</b>	<b>Vacancy</b>	<b>Remarks</b>
6.	Sri. Praveen A.	02.04.2018	Vice Sri. Mohamed Safvan V. M., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	
7.	Smt.Aparna K.Devadas	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Sri. T. J. Thomas, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules
8.	Sri. Manu P. V.	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Sri. Kannan M., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
9.	Sri. Vigil Varghese J.	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Sri. Joseph Ninan T., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007

<b>Sl. No</b>	<b>Name</b>	<b>Date of effect</b>	<b>Vacancy</b>	<b>Remarks</b>
10.	Smt. Lakshmy P.	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Sri. Jijo Joseph, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
11.	Sri. Lithin M. Thomas	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Smt. Binu B., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
12.	Sri. Naveen E. T.	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Sri. Bejoy Sebastian, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007
13.	Sri. Anoob B.	19.04.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Smt. Shahina T., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007

<b>Sl No</b>	<b>Name</b>	<b>Date of effect</b>	<b>Vacancy</b>	<b>Remarks</b>
14.	Smt. Jennifer Varghese	19.04.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Smt. Sreelekha R., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (1) above	Invoking Rule 20(5) of the Kerala High Court Service Rules, 2007

(By Order)

  
Sureshkumar D.  
Assistant Registrar



To

The persons concerned.

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court

The Administrative Records Section, High Court

The file.

